NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

T.H. VITAY PRASAD Practicing Company Schetary

FFARISH CHOWDHARY.

FOR .T.M. NATOU & CO.

ADVOCATE.

COUNSER FOR RESP.

ORDER

Shri T M Vijayprasad, PCS representing petitioner present. Shri Harish Chowdhary, counsel for R1& R2 present and filed vakalat for R3 & R4 today. He prayed time for filing counter. Time extended for filing of counter on behalf of R3 & R4 by serving a copy to the other side within a week. Counsel for petitioner is directed to file rejoinder, if any, by the next date of hearing. Put up on **02.01.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)